

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

124 (ND)/14

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
06.01.2020.**

**NAME OF THE COMPANY: Sh. Jasmohan Singh & Ors V/s. M/s. Walco
Engineering Ltd.**

SECTION: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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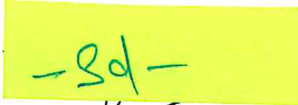
For the Petitioner (s) : Counsel for the Petitioner

For the Respondent (s) : Mr. Sanskar Agarwal, Advocate

ORDER

Ld. Counsel appearing for the Administrator submits that the final report shall be filed within 1 week.

Renotify CA 1600/2019 on 17th January 2020.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**